

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 39 OF 2024

IN THE MATTER OF:

Jagsir SinghPETITIONER
State of PunjabRESPONDENT
VERSUS

MEMO OF PARTIES (As Per ORDER DATED 01.05.2024)

Jagsir Singh
S/o Late. Nachhatar Singh
General Secretary, CACH (REGD.)
Vpo Aspal Kalan, Distt. Barnala
Email: cach.hindustan@gmail.com
Mpb. 91257-00066PETITIONER

VERSUS

- 1. Punjab Pollution Control Board, Through its Member Secretary,**
Head Office, Vatavaran Bhawan,
Punjab Pollution Control Board, Nabha Road,
Patiala, Punjab-147001
Email: msppcb@gmail.com / msppcb@punjab.gov.in (Respondent no. 1)
- 2. Ministry of Environment, Forest and Climate Change(NZ),
Regional Officer, Chandigarh**
Regional Office (NZ), Chandigarh
Bays No. 24-25, Sector – 31A, Dakshin Marg,
Chandigarh, Punjab-160030
Email: ronz.chd-mef@nic.in / secy-moef@nic.in (Respondent no. 2)
- 3. District Magistrate, Barnala**
DC Residence, Front DAC, Handiaya Road, Near PWD Rest House,
Barnala, Punjab, Pin Code: 148101
Email: dc.brn@punjab.gov.in (Respondent no. 3)
- 4. Central Pollution Control Board, Through its Member Secretary**
Parivesh Bhawan, East Arjun Nagar, Delhi, Pin Code:110032
Email: mccb.cpcb@nic.in (Respondent no. 4)
- 5. IOL Chemicals and Pharmaceuticals Limited
Through its Administrative Head,**
Village Fatehgarh Channa, Mansa Road, Barnala,
Punjab-1418101
Email: contact@iolcp.com (Respondent no. 5)